



**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

TA No. 61/145/2020
MA No. 61/265/2020
WPC No. 138/2020

Tuesday, this the 5th day of August, 2020

**Hon'ble Dr. Bhagwan Sahai, Member (A)
Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

Des Raj S/o Sh. Kirpa Ram, R/o Village Kishanpur Dungara,
Tehsil Billawar, District Kathua, Age 60 years.

(Advocate: Mr. Karam Vir Bhushan)

.....Applicant
Versus

1. State of Jammu and Kashmir through Commissioner/Secretary to Govt. of J&K Health Department, Jammu.
2. Director Health Services, Jammu
3. Chief Medical Officer, Kathua
4. Block Medical Officer, Billawar, District Kathua

.....Respondents

(Advocate: Mr. Amit Gupta, AAG)

ORDER (ORAL)

Dr. Bhagwan Sahai, Member (A):

1. The present TA has been filed seeking issuance of directions to the respondents to release arrears of 6th Pay Commission as well as 7th Commission in the favour of the applicant.
2. Applicant's counsel submits that the State Government has accepted the recommendations of 5th, 6th and 7th Pay Commission and along with other employees gave the benefits of 5th Pay Commission to the applicant including the arrears, but so far as 6th and 7th Pay Commissions are concerned, his arrears were illegally and arbitrarily withheld.
3. Learned counsel for the applicants further submits that applicant would be satisfied if a copy of this TA is treated as a representation and respondents be directed to decide the same within a time-bound period.
4. Sh. Amit Gupta, Learned AAG for the respondents does not object to the disposal of the TA in the requested manner.
5. Accordingly, this TA is disposed of with a direction to the respondents to treat a copy of this TA as a

representation on behalf of the applicants and decide it as per applicable pay rules with a reasoned order within a period of six weeks from the date of receipt of a certified copy of this order. The applicant should then be informed of the decision. No costs.

(Rakesh Sagar Jain)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

ND*